12.55 hrs.

PETITION RE: RECOGNITION OF PROVISIONAL REVOLUTIONARY GOVERNMENT OF SOUTH VIET-NAM AND STOPPAGE OF BOMBING IN VIETNAM BY U.S.A.

SHRI A. K. GOPALAN (Palghat): I beg to present a petition signed by Shri P. Ramamurti and others regarding recognition of Provisional Revolutionary Government of South Vietnam and stoppage of American bombing of North and South Vietnam.

I am presenting only one copy of the petition, the other copies will be presented at 4 O'clock at the Reception Office.

MR. SPEAKER: There is no need. When it is presented to the House, they need not be presented to me.

SHRI SEZHIYAN (Kumbakonam): What he meant was that the other copies will be given in the Reception and in course of time it will come to you.

SHRI JYOTIRMOY BOSU (Diamond Harbour): One crore of people have signed the petition, Sir.

MR. SPEAKER: When it has been presented to the House, the copies may be sent to my office.

SHRI S. M. BANERJEE (Kanpur): May I have your guidance, Sir, on this? The present practice is that when such a petition is presented, it goes to the Petitions Committee. But it should be circulated to the Members.

MR. SPEAKER: No new practice please....(Interruptions)

SHRI S. M. BANERJEE: Sir, when you hear many irrelevant things, kindly hear some relevant things. I want your guidance in this matter.

MR. SPEAKER: No guidance is necessary. It has been presented... SHRI S. M. BANERJEE: Should not the Government come forward and recognise the Provisional Revolutionary Government of South Vietnam? What can the Petitions Committee do? Can it take any action in this matter?...(Interruptions) Sir, we demand the immediate recognition of the PRG.

Let the Government announce and let them also condemn the American bombings. Otherwise, what can the Petitions Committee do....(Interruptions) I have never seen a Government more indifferent, cold and callous regarding such a big problem.

SHRI DINEN BHATTACHARYYA (Serampore): But no government is sitting there. Yesterday, Mr. Indrajit Gupta raised it and to-day a petition has been presented. The Government should make an immediate announcement....

MR. SPEAKER: No, please. This cannot go on like this.

श्री हुकम बन्द कछवाय (मुरेना) : मैं समझना हू कि इम प्रकार से ग्राप श्रीर लोगों को भी रखने की श्रनुमनि देगे।

ग्रथ्यः महोदयः ग्रगर पिटिशनकी डैफिनिशनमे ग्रायेगानो दी जायेगी।

श्री एस - एम - बन जीं श्राप ने अनुमति दी इन के निरेमी बबाई देना चाहताह क्योंकि आराइन की अहमियत को समझते हैं।

ग्रान्यक्ष महीदय : अशोजीशन का झगड़ा मेरे नामने क्यों लाने हैं । श्री किस्तिनन ।

RESOLUTION RE: RECOMMENDA-TIONS OF RAILWAY CONVENTION COMMITTEE—contd.

SHRI THA KIRUTTINAN (Siva-ganja); Mr. Speaker, Sir...

MR. SPEAKER: You can continue after lunch. Now, it is 1 O'clock. We